

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/ /2014
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Private Limited
NAME OF THE RESPONDENT(S) : Q.A. Software India Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|---|---|-------------------------|---|
| ① | NAVEEN KUMAR MURTHI
G.V. MOHAN KUMAR | Counsel for Respondents |  |
| ② | For T.K. Bhaskar
Keerthi Krishna | Counsel for Petitioner |  |

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. In this regard, they filed a joint memo, signed by both the counsels, alongwith memo of compromise in view of the settlement, signed by both the parties. The same is taken on record and forms a part of this order. In view of the settlement, the matter is closed.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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